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CR-6655-2019

PAPPU SINGH AND ORS VS NARINDER SINGH

Present: Mr. K.S. Sidhu, Advocate  
for the petitioners.

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Counsel assuming that mood of the Court is bad this morning dismissing the first four urgent cases one after the other with orders dictated in Court, prays that time may be granted to him to argue the case on some other day. I grant permission for an adjournment but not without saying that those cases were not worth admission.

List on 20.02.2020.

4.2.2020  
kv

(RAJIV NARAIN RAINA)  
JUDGE



सत्यमेव जयते

